

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 13th August, 2024

No.HC.VII-48/2018(Pt.)/ **6809** /A. The Gauhati High Court has been pleased to attach Shri Amit Ghosh, Stenographer Grade-III, Office of the District & Sessions Judge, Barpeta to Office of the Principal Judge, Family Court, Barpeta, until further orders.

Shri Ghosh will continue to draw his salary and other allowances from Office of the District & Sessions Judge, Barpeta.

By Order,
Sd/- Utpal Rajkhowa,
REGISTRAR (VIGILANCE)

Memo No.HC.VII-48/2018(Pt.)/ **6810-6816** /A.
Copy to:-

Dated 13.08.2024

1. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
2. The District & Sessions Judge, Barpeta (He is requested to direct the concerned staff to report at his place of deputation immediately).
3. The Principal Judge, Family Court, Barpeta, for information.
4. The Joint Registrar (Recruitment), Gauhati High Court, Guwahati.
5. ✓ The Project Manager, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website.
6. The CA to Registrar General/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Admn.)/ Registrar (Establishment), Gauhati High Court, Guwahati.
7. Shri Amit Ghosh, Stenographer Grade-III, Office of the District & Sessions Judge, Barpeta.


REGISTRAR (VIGILANCE)